



In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 24TH JANUARY, 2019]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Tr.P.(CrI.)/1/2019	MOIRANGTHEM SHYAMKISHORE SINGH Vs STATE OF MANIPUR	MR. K UMAKANTA	GA
<u>ADMISSION PIL</u>				
2)	PIL/47/2017 TO COMPLETE WATER SUPPLY SCHEME PERSONAL APPEARANCE	MRS. HASHINA AYUB Vs STATE OF MANIPUR	AJMAL HUSSAIN AMICUS CURIAE MR. M HEMCHANDRA	MR DR RK DEEPAK AG MR S SURESH, ASG MR. P TAMPHAMANI
<u>ADMISSION</u>				
3)	WP(C)/283/2014	ZANGTHAILU GOLMEI Vs STATE OF MANIPUR AND ORS	MS. H BISHESHWARI MR. S HUNGYO MR. R DANIEL	MR. S CHITARANJAN A PRIYOKUMAR SHARMA GA
4)	With MC(Review.Pet.)/11/2018	STATE OF MANIPUR Vs SMT ZANGTHAILU GOLMEI	Mr S RUPACHANDRA, Adl AG	MR. R DANIEL
5)	With Review.Pet./18/2018	STATE OF MANIPUR Vs SMT ZANGTHAILU GOLMEI AND 4 ORS	Ms JOAN N KIPGEN Mr S RUPACHANDRA, Adl AG	MR. R DANIEL
6)	MC(WA)/2/2015 CONDONATION ONLY FOR MC(WA)/2/2015	S JATISHWOR SINGH Vs STATE OF MANIPUR AND ANR	MR. I LALITKUMAR MR IROM DENNING MR. M HEMCHANDRA	MR A VASHUM, GA

- 7) **With** S JATISHWOR SINGH
WA/4/2015 **Vs**
CONDONATION ONLY FOR STATE OF MANIPUR AND ANR MR. M HEMCHANDRA GA
MC(WA)/2/2015
- HEARING**
- 8) WA/97/2007 T.KIMHOILHING AND 4 MR. N UMAKANTA
WITH WP(C)/1633/1999 ORS MS. N DEBSWARI
(D/O) **Vs** KH SAPNA MRS. G PUSHPA
DONKHANCHIN AND 4 GA
ORS
- 9) WA/86/2009 NERCRMS SHILLONG MRS. G PUSHPA
WITH W.P. (C) **Vs** MR. RK DHANARAJ MR. CH NIKEL
736/2002(D/O) SMT. THONGAM (O) MS. RK EMILY
BIMOLA DEVI
- 10) WA/43/2011 M GONDAIMEI AND ANR MR. P TOMCHA MR. KH SAMARJIT
WITH WP(C) 249/2010 **Vs** STATE OF MANIPUR AND MR. P TAMPHAMANI
(D/C), WP(C) 82/2011 (D/C) 7 ORS MR. L ANAND
AG
- 11) **With** M GONDAIMEI AND 3 ORS AG
WA/32/2011 **Vs** STATE OF MANIPUR AND MR. P TOMCHA MR. P TAMPHAMANI
WITH WP(C) 249/2010 6 ORS MR. KH SAMARJIT
(D/C), WP(C) 82/2011 (D/C)
- 12) Arb.A(J2)/1/2013 NATIONAL HYDRO MS. KSH HARICHHAYA
WITH PAPER BOOK ELECTRIC POWER MR. N GUNABANTA
CORPORATION LTD MR. HS PAONAM MR. TH MODHU
Vs MR. A ARUNKUMAR
STATE OF MANIPUR MR. N BIPIN
- 13) WP(C)/530/2014 SULTANA BEGUM MS. BABITA TH
WITH ENQUIRY REPORT **Vs** MR. H MAIPAKSANA GA
STATE OF MANIPUR AND
ORS MR. N JOTENDRO
- 14) W.P.(CrI.)/2/2016 THO ROSHINI DEVI MR. P JACOB MR. S RUPACHANDRA,
WITH ENQUIRY REPORT, **Vs** MR. TH KHAGEMBA ASG
COMPENSATION, STATE OF MANIPUR AND MR. KH TARUNKUMAR MR S SURESH CGC
2 ORS GA
- 15) Mat.App./12/2016 K RAJEN SINGH MS SALIMA
WITH LC RECORD **Vs** MR. M I SHARMA MR. A MOHENDRO
K N M O MEMA DEVI AND
ANR
- 16) WA/59/2017 K. SANI MAO Mr AARON KEISHING
Vs STATE OF MANIPUR GA
- 17) W.P.(CrI.)/15/2018 MD. MASLE @ MR. TH JUGINDRO
TO QUASH DETENTION MASLEUDDIN ALIAS HAJI MR S SURESH, ASG
AND PAY COMPENSATION BASIRUDDIN MR A VASHUM, GA
FOR DETENTION **Vs** STATE OF MANIPUR MR. H GENANANDA
GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L ANAND 17-01-2019 To 24-01-2019
- 2) MR. KH SAMARJIT 24-01-2019 To 26-01-2019
- 3) MR. L SOMORENDRO ROY 24-01-2019 To 28-01-2019

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)